

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 22

C.P. (IB)/244(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **RUSHABH CIVIL CONTRACTORS PRIVATE LIMITED V/s POINT DEVELOPERS PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Kunal Damle for the Financial Creditor is present. Counsel Kunal Vaishnav a/w

Adv. Sameer Tiwari i/b Adv. Amit Karle for the Respondent present.

List this matter on Board on **06.06.2024** for further consideration.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**